

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

**ORDER SHEET**

COURT NO. : 1

16.10.2018

O.A./290/45/2018

[AMENDED CAUSE TITLE AS WELL AS  
REPLY NOT FILED]

DURGA MALI

-V/S-

BHARAT SANCHAR NIGAM LIMITED

ITEM NO:2

FOR APPLICANTS(S) Adv. :

None present

FOR RESPONDENTS(S) Adv.:

Mr. D. Pandey proxy for Mr. Pritam Solanki for R/2 to R/6

Notes of The Registry	Order of The Tribunal
	<p>None present for the applicant.</p> <p>It is seen that on earlier dates i.e. 11.09.2018 and 10.10.2018, none was present on behalf of the applicant.</p> <p>It appears that applicant is lost interest to pursue the matter. Accordingly, the OA is dismissed in default for non-prosecution.</p> <p style="text-align: right;">( HINA P. SHAH) MEMBER (J)</p> <p style="text-align: left;">rss</p>